

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW NO. 346 OF 2020**

Dattaraj Sawant ..... Petitioner

*V e r s u s*

GCZMA & anr. .... Respondents

Mr. John Abreu Lobo, Advocate for the Petitioner.  
Mr. D. Pangam, Advocate General with Ms. Ankita Kamat,  
Additional Government Advocate for the Respondents.

**CORAM: M. S. JAWALKAR, J.**

**DATE: 18th November, 2020.**

**P.C.**

Heard Mr. John Lobo, learned Counsel for the petitioner and Mr. D. Pangam, the learned Advocate General for the respondents.

2. Mr. Pangam, the learned Advocate General, assures that they will not demolish any structure of the petitioner till 24.11.2020.

3. Ms. Ankita Kamat, learned Additional Government Advocate, waives service on behalf of all the respondents.

4. Stand over to 24.11.2020.

**M. S. JAWALKAR, J.**

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